

DIVISION BENCH  
COURT - I

P-108

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/81(KB)2023  
IA(I.B.C)/314(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	AKJ ENGINEERS PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances via video conference/physically**

Mr. Rishav Banerjee, Adv. ] For the Operational Creditor  
Mr. Abhishek Sikdar, Adv. ]  
Ms. Sahili Dey, Adv. ]  
  
Mr. Shaunak Mitra, Adv. ] For the Corporate Debtor  
Mr. Snehasis Sen, Adv. ]

**ORDER**

1. Ld. Counsel on both sides present.
2. Heard at length. **Reserved for Orders.**
3. Written Notes of argument be furnished within a period of 7 days.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)